

**CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
ALLAHABAD**

REGIONAL BENCH – COURT NO.I

Excise Appeal No.70917 of 2016

(Arising out of Order-in-Appeal No.GZB/EXCUS/000/APP/0337/2016-17 dated 08/07/2016 passed by Commissioner (Appeals), Central Excise & Customs, Meerut-II)

M/s Ganpathi Plastics & Engineering, **.....Appellant**
(E-189, Kavi Nagar Industrial Area, Ghaziabad)

VERSUS

The Commissioner (Appeals), Meerut-II,
Central Excise & Customs **..Respondent**
(C-56/42, Sector-62, Noida, U.P.)

WITH

Excise Appeal No.70918 of 2016

(Arising out of Order-in-Appeal No.GZB/EXCUS/000/APP/0338/2016-17 dated 08/07/2016 passed by Commissioner (Appeals), Central Excise & Customs, Meerut-II)

Shri Avenish Kumar Garg, **.....Appellant**
(E-189, Kavi Nagar Industrial Area, Ghaziabad)

VERSUS

The Commissioner (Appeals), Meerut-II,
Central Excise & Customs **.....Respondent**
(C-56/42, Sector-62, Noida, U.P.)

APPEARANCE:

Absent for Appellant
Shri Gyanendra Kumar Tripathi, Authorized Representative for Respondent

CORAM :

Hon'ble Mrs. ARCHANA WADHWA, MEMBER (JUDICIAL)

FINAL ORDER NO. 71805-71806 / 2019

DATE OF HEARING:13 September, 2019
DATE OF DECISION:13 September, 2019

ARCHANA WADHWA

On matter being called, neither anybody appeared nor is there any adjournment request. From records, I find that the matter has been repeatedly coming up on record from 06 September, 2017 and the same was being adjourned in the interest of justice. It is also seen that on 13 April, 2018, an Interim Order was passed directing the appellant to place the relied upon documents, specifically mentioned as "Ganpati Production File 2013-14". Thereafter the matter has come on 13 April, 2018, 11 May, 2018, 20 August, 2018, 24 December, 2018, 20 March, 2019, 18 April, 2019, 31 May, 2019 and 13 September, 2019.

2. From above, I conclude that the appellants have been given sufficient opportunity to put forth their case and it seems that they are not interested in pursuing the appeal. Accordingly, I dismiss both the appeals for non-prosecution.

(Dictated and Pronounced in open Court)

Sd/-
(Archana Wadhwa)
Member (Judicial)

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